

**IN THE HIGH COURT OF BOMBAY AT GOA****MCA NO. 222 of 2020****In****STM no.982 of 2020**

**The Executive Engineer,  
W. D. XXV (Roads)  
thr. Ganesh B. Velip**

**..... Applicant**

**V e r s u s**

**Francisco Antonio Rodrigues**

**..... Respondent**

Ms. Sulekha S. Kamat, Addl. Government Advocate for the Applicant.

**CORAM: DAMA SESHADRI NAIDU, J.**

**DATE: 11<sup>th</sup> August, 2020.**

**ORDER:**

The respondent's counsel seeks one week's time to file reply.

2. Post the matter on 25/8/2020.

**DAMA SESHADRI NAIDU, J.**

**AP/-**